

S U P R E M E            C O U R T   O F   I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2949/2007

EXE. ENGINEER, M.P. HOUSING BOARD & ORS.

Petitioner(s)

VERSUS

RAMESH

Respondent(s)

(With office report )

WITH SLP(C)NOS.28999/08, 30183/08,2455/09 & 2463/09.

Date: 20/07/2010            This Petition was called on for hearing today.

For Petitioner(s)            Mr. Ashiesh Kumar,Adv.

For Respondent(s)            Mr.Ambuj Agarwal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In SLP(C) Nos.2949/07 and 2455/09 await return of notice.            In  
SLP(C) Nos.28999/08, 30183/08 service is complete.            Respondent to  
file vakalatnama and counter affidavit            within four weeks            as last  
chance.            In            SLP(C)            No.            30184/08            Vakalat            filed.            Respondent            is  
granted four weeks time as last chance for filing counter.            In  
SLP(C) No.2463/09 it is reported that the respondent has filed  
counter by post.

List the matter on 17.09.2010.

(Sunil Thomas)  
Registrar